

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/6<sup>183</sup>/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 17<sup>th</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/246 dated 09.08.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave for one day i.e. 16.08.2024, along with station leave permission.** A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/6<sup>184-85</sup>/A, dated 17.08.2024**

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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